

(ख) केन्द्रीय प्रायोजित योजनाओं के माध्यम से संस्कृत को बढ़ावा देने के लिए राज्य सरकारों को अनुदान देने के अलावा भारत सरकार ने संस्कृत के विकास तथा प्रसार के लिए राष्ट्रीय संस्कृत संस्थान जैसी अने संस्थाएं स्थापित की हैं। ये संगठन अन्य बातों के साथ-साथ पुस्तकों के प्रकाशन तथा खरीद, वक्तृत्वकला प्रतियोगिताएं वैदिक सम्मेलन आयोजित करने सहित संस्कृत के प्रसार के लिए विभिन्न योजनाओं के कार्यान्वयन हेतु आदेश संस्कृत महाविद्यालयों, स्वैच्छिक संगठनों आदि को वित्तीय सहायता प्रदान करते हैं। प्रख्यात संस्कृत विद्वानों की प्रत्येक वर्ष 15 राष्ट्रपति पुरस्कार भी प्रदान किए जाते हैं।

Construction of Short-stay Homes and Working Womens Hostels

2068. DR. MOHAN BABU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government propose to construct more short-stay homes and working women's hostel in the Capital to provide more facilities to working and destitute women; and

(b) if so, the details thereof and the number of women to be benefited and by when it is likely to be completed?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b): *Short Stay Homes*: The Department of Women and Child Development does not construct Short Stay Homes but supports NGOs which intend to run a Short Stay Home. The sanction of new Short Stay Homes has been temporarily stopped at present on account of proposal for revised norms & guidelines under consideration of the Government.

Working Women's Hostels: No new proposal for construction of Working Women's Hostel in the Capital is pending in the Department of Women & Child Development.

Complaints by Indian Cricketers

2069. SHRI ASHOK MITRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to complaints by Indian cricketers that excessive participation in one-day fixtures is affecting their health and concentration;

(b) whether, in the long-term interests of the game in this country, Government propose to take up the matter with the Board of Control of Cricket in India; and

(c) whether, if direct persuasion fails, Government are thinking of applying indirect measures to bring the BCCI to reason?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SUSHREE UMA BHARTI):

(a) No, Sir.

(b) Does not arise.

(c) Does not arise.

Housing facility to IGNCA employees

2070. SHRIMATI MALTI SHARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the steps taken by IGNCA to provide housing facility to its employees as they are not covered under any housing pool;

(b) if so, the details thereof;

(c) whether IGNCA has provided accommodation and transport facility to certain officers in the leafy suburbs of ASIAN VILLAGE as reported in the INDIA TODAY (June 22nd) issue;

(d) if so, the steps proposed to extend the same to all the employees as they are required to adhere to strict norms of punctuality; and

(e) if not, the reasons therefore?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (e) The information is being collected.

Nehru Yuvak Kendras in Assam

2071. SHRIMATI BASANTI SARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total number of Nehru Yuvak

Kendras set up in Assam;

(b) the aims and objectives of such kendras; and

(c) the details of total amount of funds allocated to these kendras during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SUSHRI UMA BHARTI): (a) 22 Nehru Yuva Kendras have been set up in Assam.

(b) and (c) The information is given in statements I & II respectively.

Statement-I

Objectives of Nehru Yuva Kendras

- To organise rural youth in the form of village youth clubs on democratic norms.
- To generate awareness and educate rural youth about various local and national issues of importance for socio-cultural, environmental and economic development.

- To inculcate the spirit of voluntarism, co-operation, moral values, solidarity and nationalism among rural youth.
- To motivate rural youth to take up social welfare and community service programmes on voluntary basis.
- To coordinate with various development agencies and departments to link rural youth for their overall development.
- To build capacity and educate rural youth to act as planners, managers and implementors of various socio-cultural and economic development activities for their benefit and the community.
- To develop skills among rural youth for the establishment of self-supporting youth clubs.
- To encourage and promote self-supporting ventures through vocational training and entrepreneurship.
- To channelize and tap the potential and energy of rural youth for constructive activities for the development of modern technological India.
- To develop scientific temperament and personality of rural youth.

Statement—II

The details of total amount of funds allocated to these Kendras during the last three years are as under:—

S. No.	Kendra Code	Name of NYK	Total amount of funds allocated during		
			1995-96	1996-97	1997-98
1.	4201	Dibrugarh	1,85,826.00	1,99,569.00	2,23,246.00
2.	4202	Diphu (Karbi Anglong)	2,30,920.00	1,61,636.00	1,54,846.00
3.	4203	Dhubri	2,17,212.00	2,51,925.00	2,18,446.00
4.	4204	Kamrup	2,92,142.00	2,77,879.00	2,86,846.00
5.	4205	North Lakhimpur	1,95,946.00	2,35,992.00	2,14,846.00
6.	4206	Nagaon	2,67,649.00	3,28,651.00	3,16,846.00
7.	4207	Cachar (Silchar)	2,46,626.00	3,45,272.00	1,96,846.00
8.	4208	Tezpur	2,60,181.00	2,43,681.00	2,09,846.00
9.	4209	Haflong (N.C Hills)	1,96,848.00	1,90,567.00	1,41,446.00

S. No.	Kendra Code	Name of NYK	1995-96	1996-97	1997-98
10.	4210	Karimganj	2,23,398.00	2,37,082.00	2,18,246.00
11.	4211	Barpeta	1,56,842.00	1,45,388.00	2,14,846.00
12.	4212	Kokrajhar	1,90,770.00	1,47,363.00	1,41,446.00
13.	4213	Jorhat	2,04,220.00	1,86,597.00	1,33,046.00
14.	4214	Sibsagar	1,78,970.00	2,10,039.00	1,49,846.00
15.	4215	Nalbari	2,16,848.00	2,50,161.00	1,66,646.00
16.	4216	Goalpara	1,78,916.00	1,63,739.00	2,01,446.00
17.	4218	Darrang (Mangaldoi)	2,09,148.00	2,22,561.00	1,58,246.00
18.	4219	Hailakandi	2,09,370.00	1,90,939.00	2,06,446.00
19.	4220	Golaghat	1,51,150.00	1,77,339.00	1,49,846.00
20.	4221	Morigaon	1,85,920.00	2,40,639.00	1,46,446.00
21.	4222	Bongaigon	1,28,820.00	2,00,331.00	1,84,846.00
22.	4223	Tinsukia	1,94,070.00	1,75,239.00	1,49,846.00

*The above figures do not include Salary.

Study of Archival Material on Netaji

2072. SARDAR GURCHARAN SINGH TOHRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government propose to take another look in the mysteries surrounding the last days of Netaji Subhash Chandra Bose;

(b) if so, whether a high level meeting was held in Delhi recently to discuss the issue of getting the Russian Government's formal nod for studying archival material on Netaji; and

(c) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) The information is being collected and will be laid on the Table of the House.

Position of National Culture Fund

2073. DR. C. NARAYANA REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the present position of the National Culture Fund launched in 1997 by the Department of Culture, Government of India; and

(b) the details of financial assistance extended from the fund to the State Governments for the construction of multipurpose cultural complexes?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) The National Culture Fund, set up by the Government of India on 28.11.96 is in position and functional.

(b) The National Culture Fund has not extended any financial assistance to the State Governments.

Functioning of Government Schools in the Capital

2074. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have made any critical study of the functioning of the Government run schools in the capital in the matter of management, availability of the required facilities to the students, teacher-student relationship and causes for drop out on the schools, if any;

(b) if so, the details thereof; and

(c) the corrective measures being contemplated by Government in this regard?